

No.GOB(I) 2/2024

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 8TH AUGUST, 2024.

NOTIFICATION

PART - A

Smt. Lavanya H.N., III Addl. Judge, Court of Small Causes and ACJM, Bengaluru City, is transferred and her services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Head of Legal Cell, Department of Forest, Environment and Ecology, M.S. Building, Bengaluru (*Vacant Post*), in the interest of public service and for administrative reasons, to take effect from the forenoon of **12th August, 2024**.

PART - B

In partial modification of **Part-B** of this Office Notification of even number dated 02.08.2024, the following transfer and postings of newly promoted Senior Civil Judges, are ordered in the interest of public service and for administrative reasons, to take effect from the forenoon of **12th August, 2024**:

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1.	Sri. Sunil Shantappa Talawar	Prl. Civil Judge and JMFC, Gadag. <i>[Under orders of transfer as IV Addl. Senior Civil Judge and JMFC, Vijayapura. (Vice Sri. Mahesh Chandrakanth - transferred)]</i>	Senior Civil Judge and JMFC, Shiggaon, Haveri District. <i>(Vacant Court)</i>

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1	2	3	4
2.	Sri. Sameer Kolli	JMFC VI Court, Belagavi. <i>[Under orders of transfer as Senior Civil Judge and JMFC, Shiggaon, Haveri District. (Vacant Court)]</i>	IV Addl. Senior Civil Judge and JMFC, Vijayapura. <i>(Vice Sri. Mahesh Chandrakanth - transferred)</i>
3.	Sri. Ajit Devaramani	Prl. Civil Judge and JMFC, Maddur, Mandya District. <i>[Under orders of transfer as Senior Civil Judge and JMFC, Yelburga, Koppal District (Vacant Court)]</i>	Addl. Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru. <i>(Vacant Court)</i>
4.	Sri. Sandesh V. Bhandary	Prl. Civil Judge and JMFC, Arasikere, Hassan District. <i>[Under orders of transfer as Addl. Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru (Vacant Court)]</i>	II Addl. Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru. <i>(Vice Sri. Narendra B.R. - transferred)</i>
5.	Sri. Basavaraj Sanadi	Prl. Civil Judge and JMFC, Jamkhandi, Bagalkot District. <i>[Under orders of transfer as Senior Civil Judge and JMFC, Indi, Vijayapura District (Vacant Court)]</i>	IV Addl. Senior Civil Judge and JMFC, Kalaburagi. <i>(Vacant Court)</i>
6.	Sri. Koteppa Kamble	Prl. Civil Judge, Vijayapura. <i>[Under orders of transfer as IV Addl. Senior Civil Judge and JMFC, Kalaburagi (Vacant Court)]</i>	Senior Civil Judge and JMFC, Indi, Vijayapura District. <i>(Vacant Court)</i>

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7.	Sri. Rangaswamy J.	Civil Judge and JMFC, Bagepalli, Chikkaballapura District. <i>[Under orders of transfer as Senior Civil Judge and JMFC, Devadurga, Raichur District (Vice Sri. Hanumanth Ananthrao Satwik – transferred)]</i>	Senior Civil Judge and JMFC, Yelburga, Koppal District. <i>(Vacant Court)</i>
8.	Sri. Suresh Annappa Savadi	Prl. Civil Judge and JMFC, Kanakapura, Ramanagara District. <i>[Under orders of transfer as II Addl. Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru (Vice Sri. Narendra B.R. – transferred)]</i>	Senior Civil Judge and JMFC, Devadurga, Raichur District. <i>(Vice Sri. Hanumath Ananthrao Satwik – transferred)</i>
9.	Sri. Dhanesh Mugali	Deputy Registrar, Chief Judicial Magistrate Court, Bengaluru City. <i>[Under orders of transfer as Addl. Senior Civil Judge and JMFC, Madhugiri, Tumakuru District (Vacant Court)]</i>	III Addl. Judge, Court of Small Causes and ACJM, Bengaluru City. <i>(Vice Smt. Lavanya H.N. – transferred)</i>

BY ORDER OF THE HIGH COURT,

Sd/-

(K.S. BHARATH KUMAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of
publication in the next issue of Gazette in Part-II, Section 2, through the
Nodal Officer (e-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru and the Prl. District and Sessions Judges of Bengaluru Rural, Bagalkot, Belagavi, Chikkaballapura, Gadag, Hassan, Haveri, Kalaburagi, Koppal, Mandya, Raichur, Ramanagara, Tumakuru and Vijayapura with a direction to circulate a copy of this notification to the Officers/Courts concerned and to make necessary arrangement for relieving the Officers concerned.
2. The Officer mentioned at **Part-A** of the notification with a direction to get herself relieved from the present charge of her post and then proceed to take charge of her new post on the forenoon of **12th August, 2024**, on receipt of necessary appointment order from the Government.
3. The Officers mentioned at **Part-B** of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **12th August, 2024**.
4. The Accountant General in Karnataka, Bengaluru.
5. The A.R (S.S)-cum-PPS to Hon'ble the Chief Justice.
6. All the Private Secretaries to the Hon'ble Judges.
7. The Registrar General/ Registrar (Vigilance)/ Registrar (Recruitment)/ Registrar (Statistics and Review)/ Registrar (Judicial) / Registrar (Protocol and Hospitality)/ Registrar (Computers)/ Registrar (Infrastructure and Maintenance)/ Registrar (Administration) and Secretary to Hon'ble the Chief Justice.
8. The Additional Registrar General, Dharwad and Kalaburagi Benches.
9. The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
10. The Director, Karnataka Judicial Academy, Bengaluru.
11. The Director, Karnataka Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
12. The Director, Arbitration Centre - Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
13. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
14. The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.

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15. The Deputy Secretary, Permanent Secretariat to Juvenile Justice Committee, High Court of Karnataka, Bengaluru.
16. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
17. The Prl. Secretary to Government of Karnataka, Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru.
18. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
19. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
20. The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
21. The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCL/DJBS/A&IB/DJA Branches of this office.
22. Spare copies.

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